owner, driver or the person in charge of a two wheeler is making use of the section of national highway, permanent bridge, bypass or tunnel, as the case may be, he or she shall be charged fifty per cent of the fee levied on a car."

- (c) No, Sir.
- (d) Does not arise.

Steps to monitor toll fees

2385. SHRI VIJAY PAL SINGH TOMAR:

LT. GEN. (DR.) D.P. VATS (RETD.):

SHRI HARNATH SINGH YADAV:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether any action has been taken by Government to decrease the ever increasing toll prices/fees at various toll plazas situated at various National Highways and Expressways; and
- (b) whether any proper monitoring system has been put in place to track the payments/annual collections of toll fees on these National Highways and Expressways?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) No such proposal is under consideration.

(b) User fee collected is deposited in Consolidated Fund of India in respect of Public Funded projects and in Escrow account in respect of PPP projects. A system of monitoring is already in place to track the payment/ annual collection of user fee collected on National Highways.

Connecting North-East region through alternative water route

2386. DR. PRABHAKAR KORE: Will the Minister of SHIPPING be pleased to state:

- (a) whether Government proposes to connect North-East region through an alternative water route;
 - (b) if so, the details of the plan and projects thereon; and
 - (c) the details of time target for implementation of the proposed plan?